

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.130/TL/2023

Subject : Application under Section 14 and 15 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission Licence and other related matters) Regulations, 2009 with respect to Transmission Licence to ERWR Power Transmission Limited.

Petitioner : ERWR Power Transmission Limited (EPTL)

Respondents : Central Transmission Utility of India Limited and 42 Ors.

Petition No.131/AT/2023

Subject : Application under Section 63 of the Electricity Act, 2003 for adoption of transmission charges with respect to the Transmission System being established by ERWR Power Transmission Limited.

Petitioner : ERWR Power Transmission Limited (EPTL)

Respondents : Central Transmission Utility of India Limited and 42 Ors.

Date of Hearing : 20.6.2023

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Parties Present : Shri D Sudharshan, EPTL
Shri Mani Kumar, EPTL
Shri Prashant Kumar, EPTL
Shri Swapnil Verma, CTUIL
Shri Ajay Kumar, CTUIL
Shri Ranjeet Rajput, CTUIL
Ms. Kavya Bhardwaj, CTUIL
Shri Anil Kumar Yadav, RECPDCL

Record of Proceedings

The representative of the Petitioner submitted that the present Petitions have been filed for the grant of transmission licence to the Petitioner for implementation of "Inter-Regional ER-WR Interconnection" (the Project) and for adoption of transmission charges in respect of the Project discovered pursuant to the tariff based competitive bidding process. The representative of the Petitioner further submitted as under:

- (a) The scope of the Project, *inter alia*, include (i) Jeypore – Jagdalpur 400 kV D/c line, (ii) 2 Nos. of 400 KV GIS line bays at 400/220 kV Jeypore (Powergrid) S/s and (iii) 2 Nos. of 400 kV line bays at Jagdalpur (CSPTCL) S/s.



(b) Scheduled Commercial Operation Date (SCOD) of the Project is 24 months from the effective date or September, 2024, whichever is later.

(c) Name of the Petitioner has been changed from 'ERWR Power Transmission Limited' to 'POWERGRID ERWR Power Transmission Limited' and the Petitioner has also filed an additional affidavit to the above effect along with the Certificate of Incorporation pursuant to change of name dated 12.5.2023 issued by Registrar of Companies, Delhi.

(d) Owing to certain issue relating to the acknowledgment of Petition filing fees and registration of the Petitioner company for filing of the Petitions, there has been a little delay in filing of these petitions as against the timeline prescribed in RfP and as extended by the BPC, which may be condoned.

(e) The Petitioner has already impleaded the Western & Eastern Regions beneficiaries as party to the Petition and has also served copy of Petitions on them. However, no response has been received from them.

2. The representative of the Respondent, CTUIL submitted that CTUIL has already filed its recommendations, under Section 15(4) of the Electricity Act, 2003, for the grant of transmission licence to the Petitioner for executing the Project.

3. After hearing the representative of the parties, the Commission permitted the Respondents to file their replies/comments on the Petitions, if any, within a week, with copy to the Petitioner, who may file its response, thereof, if any, within three days thereafter.

4. The Commission directed the Petitioner to submit on an affidavit within a week the following information/clarification:

(a) TSA provides the SCOD of the Transmission Scheme as "24 months from the date of transfer of SPV or September 2024, whichever is later". Date of transfer of SPV transfer and the SCOD; and

(b) Copy of Form II posted on its website along with date of posting (required as per the Sub Section 7 of the Section 7 of the CERC (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulation, 2009 read with the Order no. 1/SM/2022 dated 22.1.2022.

5. Subject to the above, the Commission reserved the matters for order.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**